

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/269/2024 in CP(IB)No.420/7/HDB/2018
NAME OF THE COMPANY	Lanco Amarkantak Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Amarkantak Power Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/269/2024**

**Present:** Ld. Counsel Ms. Rubaina S Khatoon for the Resolution Professional  
Mr. Saurabh Kumar, RP

This is an application filed by the Resolution Professional to take on record the 8<sup>th</sup> progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**

Vamsi